GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:4354
ANSWERED ON:20.04.2015
PRESERVATOPM OF INTANGIBLE CULTURE
Chaudhary Shri C.R.;Panda Shri Baijayant "Jay";Ram Mohan Naidu Shri Kinjarapu;Singh Shri Ganesh;Vellaigounder Shri Elumalai

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken any steps for the preservation and promotion of tangible and intangible cultural heritage in the country;
- (b) if so, the details thereof and the financial assistance provided to various States/NGOs in this regard, State-wise;
- (c) whether the Government is planning to establish a special commission for this purpose;
- (d) if so, the details thereof and the Steps taken by the Government in this regard;
- (e) whether the artists are slowly deserting their skills and culture; and
- (f) if so, the details thereof and the reasons therefor along with the details of facilities are providing to such artists by the Government?

Answer

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

- (a) & (b) Yes Sir. Conservation work of tangible heritage/ protected monuments of national importance is attended regularly within the available resources and they are in a good state of preservation. The details of expenditure incurred, State-wise for conservation of protected monuments are given in annexure -l. The details of financial assistance provided for conservation of unprotected monuments are given in annexure-ll. Similarly intangible cultural heritage in the country is taken care under "Scheme for Safeguarding Intangible Cultural Heritage and Diverse Cultural Traditions of India", launched in 2013-14, with the release of amount as Rs.100.35 lacs in 2013-14 and Rs.289.75 lacs in 2014-15 as detailed in annexure-lll. Another scheme to take care of intangible cultural heritage is "Performing Arts Grants Scheme". The details of funds released under this scheme are given in annexure-IV.
- (c) & (d) The Government had introduced a Bill titled "National Commission for Heritage Sites Bill, 2009" on 26.02.2009 in Rajya Sabha, which was referred to the Parliamentary Standing Committee on Transport, Tourism and Culture for comments/suggestions. Recommendations of the committee were examined and consultation with various stakeholder were also held, the Bill is currently under review.
- (e) & (f) No such study has been conducted. However the efforts are made to keep traditional skills alive by encouragement of artists under various available schemes.